

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Irrigation is a State subject and planning, execution and funding of irrigation projects is within the purview of the respective State Governments. Subernrekha project is a inter-state project between Jharkhand, West Bengal and Orissa. West Bengal component of the project is at present at initial stage and is not being posed for Central Assistance under the Accelerated Irrigation Benefits Programme (AIBP) after 2002-03. Jharkhand component of the project is not included in AIBP so far. Hence active component of the project under AIBP is in Orissa State only. Government of Orissa has earmarked March, 2014 as the targeted completion date for Subernrekha Project.

(b) Central Assistance (CA) amounting to Rs.216.817 crore for 2010-11 and total central assistance of Rs. 1058.35 crore has so far been provided for project to Orissa State. The Government of Orissa has informed that budget provision made by them for the project for 2010-11 is of Rs. 149 crore.

(c) Yes Sir,

(d) 6920 families in Orissa are affected from project.

(e) Government of Orissa has informed that rehabilitation assistance has been paid to 2840 families and payment is in progress for 1699 families by the Government of Orissa.

Irrigation projects in Jharkhand

2008. MS. MABEL REBELLO: Will the Minister of WATER RESOURCES be pleased to refer to answer to Starred Question 59 given in the Rajya Sabha on the 11 November, 2010 and state;

(a) whether the Ministry has included nine major/medium projects of Jharkhand in the Accelerated Irrigation Benefits Programme;

(b) if so, the reasons for not releasing any funds to seven schemes in 2008-09 and to nine schemes in 2009-10 and 2010-11; and

(c) how irrigation capacity of the State would increase under paucity of funds?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Yes, 9 Major/Medium projects of Jharkhand State are included in AIBP till date. Out of these, two projects namely Latratu and Tapkara are completed and one project namely Torai has been deferred due to public agitation as reported by the State Government, and remaining 6 projects are ongoing under AIBP.

(b) Out of these 6 projects, 2 projects namely Upper Sankh and Panchkhero received central grant of Rs. 2.70 crore and Rs. 1.02 crore respectively during 2008-09. The main reasons for not releasing fund to other 4 schemes in 2008-09 and for 6 schemes in 2009-10 and 2010-11 are given below:-

- (1) Non approval of revised estimated cost of projects from Planning Commission.
- (2) Shortfall in expenditure.
- (3) Late submission of proposals and delay in reply to the observations of Central Water Commission.
- (4) Various discrepancies found in physical and financial programme of AIBP component in AIBP release proposals
- (5) Proposals submitted are not in accordance with AIBP guidelines.

(c) Irrigation being a State subject, the projects are planned, funded and executed by the State Government, from their own resources as per their own requirements and priority of works. So, State Water Resources Department has to accord more priority to implementation of these projects for their early completion. Funds under AIBP may not be constraint for these projects.

Status to Tillari Project of Maharashtra

2009. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of WATER RESOURCES be pleased to state:

- (a) what is the present status of Tillari Project in Maharashtra;
- (b) the area brought under cultivation due to the project in both in Maharashtra and Goa;
- (c) the drinking water facility available due to the project in both the States;
- (d) the total cost of the project and the burden of share undertaken by the two States, respectively and payments made and pending, if any, from Government of Goa to Maharashtra; and
- (e) the details of rehabilitation done for the displaced persons?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Main earthen dam, saddle dam with gated spillway and Tail Channel, Irrigation cum power outlet and Terwanmedhe Pickup weir have been completed and work of canal system including distribution network is in progress by Government of Maharashtra.

(b) An area of 4460 ha in Maharashtra and 7977 ha in Goa has been brought under cultivation from the project.

(c) There is no provision of drinking water from the project in Maharashtra. Provision of 111.465 million cubic meters is made for Goa from the project.